

**Central Administrative Tribunal
Principal Bench**

OA No.3697/2013

New Delhi, this the 21st day of November, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Shri Prabhu Dutt Sharma
aged 51 years,
working as Asst. Director (Engg.)
O/o ADG (R&D)
Indraprastha Estate,
New Delhi
R/o G-31, Sector-37,
Arun Vihar,
Noida, UP.
2. Shri Gurjeet Singh
Aged 50 years,
S/o Shri Bakshish Ram
working as Asst. Director (Engg.)
Doordarshan Kendra
Mandi House, New Delhi-1.
R/o L-1/298-B, DDA Flats,
LIG, Kalkaji,
New Delhi.
3. Shri C. P. Sngt
Aged 51 years,
working as Asst. Director (Engg.)
TPES, All India Radio,
Sansad Marg, New Delhi-1.
S/o Shri Prem Singh
R/o B11/19, Setor-18,
Rohini, Delhi-89.
4. Shri V. K. Gupta
Aged 51 years,
working as Asst. Director (Engg.)
DG, Doordarshan
Mandi House, New Delhi-1,
S/o Shri R. B. Gupta
R/o 67, Naveentam Apartment,
Sector-9, Rohini,
New Delhi.
5. Shri S. C. Pauchauri
Aged 52 years
working as Asst. Director (Engg.)
P & D, All India Radio,
New Delhi-1,
S/o Late Shri Ram Chandra Pauchauri
R/o A-8/25, Sector-17,
Rohini, New Delhi.

6. Shri B. P. Singh
Aged 52 year,
working as Asst. Director (Engg.)
CBS, All India Radio,
New Delhi-1,
R/o 33 A, R. S. Park, Sector 5,
Rajendra Nagar,
Sahibabad (UP).

7. Shri Parveen Kumar
Aged 50 years
working as Asst. Director (Engg.)
DG, Doordarshan
Mandi House,
New Delhi-1
S/o Shri J. P. Maheshwari,
R/o D-185, Govindpuram,
Ghaziabad, UP.

8. Shri Sukhjeet Singh
Aged 50 years,
S/o Shri Chet Ra
working as Asst. Director (Engg.)
Doordarshan Kendra
Mandi House, New Delhi-1,
31/22 Cross Road,
A1 Block, Sant Nagar,
Burari, Delhi-84.

9. Shri Prem Chandra
Aged 50 years,
working as Asst. Director (Engg.)
O/o ADG-E (NZ) AIR & TV
New Delhi
R/o D2/10 Radio Colony,
Kingsway Camp,
Delhi-9.

.... Applicants.

(By Advocate : Shri Sachin Chauhan)

Vs.

1. Union of India through
Secretary,
Government of India,
Ministry of Information & Broadcasting
Shastry Bhawan,
New Delhi-01.

2. Prasar Bharti
Through its Chief Executive Officer
Prasar Bharti,
IIInd Floor, PTI Building,
Sansad Marg,
New Delhi 110 0001.

3. Secretary
DoP&T,

Ministry of Personnel, Pension & Public Services,
North Block,
New Delhi.

4. The Director General
All India Radio,
Parliament Street,
New Delhi.
5. The Director General
Doordarshan, Mandi House,
Copernicus Marg,
New Delhi. Respondents.

(By Advocate : Shri S. M. Arif)

: O R D E R (ORAL) :

Justice Permod Kohli, Chairman:

Shri S. M. Arif, learned counsel for the respondents submits that the respondents have taken a decision to grant the relief claimed by the applicants. His submission is that since large number of officer are involved, and the review DPC is also to be convened, the respondents need sufficient time to complete the process. Otherwise also, the issue is covered by the judgment dated 02.11.2015 passed by this Tribunal in OA No.4283/2013 in the case of ***Mr. U. K. Sikri and others vs. Union of India and Others.***

2. In this view of the matter, and the submissions made by learned counsel for the respondents, this Application is disposed of with the direction to the respondents to complete the process of consideration and grant the relief prayed for by the applicant within a period of four months from the date of receipt of certified copy of this order.

(Shekhar Agarwal)
Member (A)

(Justice Permod Kohli)
Chairman

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